

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.239 – IA/1089(AHM)2022
ITEM No.240 – IA/1095(AHM)2022
in
CP(IB)/30(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Holzwood Industries Pvt Ltd
V/s
Bohra Fashions Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv.
For the Respondent : Mr. Shivam D Parikh, Adv.

ORDER

IA/1089(AHM)2022 & IA/1095(AHM)2022

Resolution Professional has filed an application for substitution in the name of liquidator. Since the substitution application is not yet listed, this matter stands adjourned to 18.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)